

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 12/RP/2024

Subject : Review of the Commission's order dated 11.1.2024 in Petition No.391/GT/2020 in the matter of revision of tariff for the period 2014-19 in respect of Farakka Super Thermal Power Station Stage-III (500 MW).

Petitioner : GRIDCO Ltd.

Respondent : NTPC Ltd.

Date of Hearing : **28.11.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Shri R.K. Mehta, Advocate, GRIDCO
Ms. Himanshi Andley, Advocate, GRIDCO
Shri Venkatesh, Advocate, NTPC
Shri Anant Singh Ubeja, Advocate, NTPC
Shri Kunal Veer Chopra, Advocate, NTPC

Record of Proceedings

The case was heard through a virtual hearing.

At the request of the learned counsel for the Review Petitioner, the hearing of the matter was adjourned.

2. The Review Petition will be listed for hearing on **9.1.2025** along with Review Petition No. 10/RP/2024.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

